

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 50/2025

In

ORIGINAL APPLICATION NO. 684 OF 2024

IN THE MATTER OF:

Nassurudin

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.04.2025)

Nassurudin

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through District Magistrate, Sultanpur
Collectorate Campus, Sultanpur- 228001, U.P.

E-mail: dmsul@nic.in

Respondent No.1

2. Uttar Pradesh Pollution Control Board (UPPCB)

Through its Member Secretary
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.

Email: ms@uppcb.in

Respondent No.2

3. M/s Kayum Ent Udyog

(Project Proponent)
Village Aamkol, Tehsil Sadar,
District Sultanpur, U.P.-228118

Respondent No.3